

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M 28/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/557/IB/2018  
NAME OF THE PETITIONER(S) : BIJU GOPURAM CHITS PVT LTD  
NAME OF THE RESPONDENT(S) : SKY GOPURAM CHITS PVT LTD  
SECTION : 7 RULE 4

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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**ORDER**

Counsel for petitioner called but was absent. No representation. Put up on 15.06.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc